

ITEM NO.1502
(For Judgment)

COURT NO.7

SECTION XII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 500/2022

C.S. RAMASWAMY

Appellant(s)

VERSUS

V.K. SENTHIL & ORS.

Respondent(s)

([HEARD BY: HON. M.R. SHAH AND HON. KRISHNA MURARI, JJ.]
IA No. 88385/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 88386/2020 - EXEMPTION FROM FILING O.T.
IA No. 88384/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

C.A. No. 504/2022 (XII)
(IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
89491/2020
FOR EXEMPTION FROM FILING O.T. ON IA 89492/2020

C.A. No. 505/2022 (XII)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
89871/2020
FOR EXEMPTION FROM FILING O.T. ON IA 89872/2020

C.A. No. 506/2022 (XII)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
93165/2020
FOR EXEMPTION FROM FILING O.T. ON IA 93166/2020

C.A. No. 502/2022 (XII)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
89430/2020
FOR EXEMPTION FROM FILING O.T. ON IA 89431/2020

C.A. No. 501/2022 (XII)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
89221/2020
FOR EXEMPTION FROM FILING O.T. ON IA 89223/2020

C.A. No. 503/2022 (XII)
(IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
89439/2020
FOR EXEMPTION FROM FILING O.T. ON IA 89440/2020

Date : 30-09-2022 These matters were called on for pronouncement
of judgment today.

**CORAM : HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE KRISHNA MURARI**

**For Appellant(s) Mr. A. Mariarputham, Sr. Adv.
Mr. Avneesh Arputham, Adv.
Ms. Anuradha Arputham, Adv.
Dr. Ram Sankar, Adv.
For M/S. Arputham Aruna And Co, AOR**

**For Respondent(s) Mr. Sushil Kumar Jain, Sr. Adv.
Mr. S. Sinnaraj, Adv.
Ms. E. R. Sumathy, AOR
Mr. A. Parthasarathi, Adv.
Ms. Poojashree S., Adv.
Mr. Murugesan M., Adv.
Ms. Shruti, Adv.**

Hon'ble Mr. Justice M.R. Shah pronounced the reportable judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Krishna Murari.

The Appeals are allowed in terms of the signed reportable judgment.

Pending applications, if any, stand disposed of.

**(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS**

**(NISHA TRIPATHI)
ASSISTANT REGISTRAR**

(Signed reportable judgment is placed on the file)